

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5371
ANSWERED ON:23.04.2001
AMENDMENTS TO MOTOR VEHICLES ACT, 1988 TO CHECK POLLUTION
DUMPA MARY VIJAYAKUMARI

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the motor vehicles act has been amended for implementing the introduction of LPG as auto fuel using replaceable cylinder to reduce pollution;
- (b) if so, the details thereof; and
- (c) if not, the time by which the amendment is likely to be finalised?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (INDEPENDENT CHARGE) (MAJOR GEN.(RETD KHANDURI, AVSM)

(a),(b)&(c) : The Motor Vehicles Act has been amended in August, 2000 to allow use of environmentally friendly fuel including LPG for automotive purposes. Detailed guidelines about use of LPG are expected to be notified shortly.No decision has yet been taken regarding use of replaceable LPG gas cylinders.